

Exemption to coaching institutes under GST

1860. SHRI K.K. RAGESH: Will the Minister of FINANCE be pleased to state:

(a) whether the coaching for entrance examinations for higher studies and for competitive examinations provided by educational institutions are exempted under GST;

(b) if so, the details of clauses under which such exemptions are granted; and

(c) if not, whether such exemption is being considered?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No, Sir.

Impact of GST on small and medium industry

1861. SHRI SHANKARBHAI N. VEGAD : Will the Minister of FINANCE be pleased to state the impact of the GST on small and medium scale industry in India, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): GST was implemented on the 1st of July, 2017 and it is too early to assess the impact on the small and medium scale industry.

Promotion of regional languages in banking sector

1862. SHRI SHANKARBHAI N. VEGAD: Will the Minister of FINANCE be pleased to state whether Government proposes to promote use of regional languages in the banking sector for easily communicating with people specially village people, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Yes, Sir. Reserve Bank of India has, *inter alia* issued following instructions to promote the regional languages in banking sector for the ease of understanding for rural population:—

- (i) Displaying indicator boards at all the counters in English, Hindi as well as in the concerned regional language. Business posters at semi-urban and rural branches of banks should also be in the concerned regional languages.
- (ii) Providing customers with booklets consisting of all details of services and facilities available at the bank in Hindi, English and the concerned regional languages.
- (iii) Use of Hindi and regional languages in transacting business by banks with customers, including communications to customers.
- (iv) In order to ensure that banking facilities percolate to the vast sections of the population, banks should make available all printed material used by retail, customers including account opening forms, pay-in-slips, passbooks etc., in trilingual form *i.e.*, English, Hindi and the concerned Regional Language.
- (v) All cheque forms should be printed in Hindi and English. The customer may, however, write cheques in Hindi, English or in the concerned regional language.

Besides these to promote regional languages in banking sector information regarding financial literacy and dissemination material such as Banking Ombudsman Scheme, Characteristics of legal tender, safeguard against misleading advertisement of seductive lottery, rules for changing the torn notes are made available in regional languages also so that these can be read and understood easily.

MoUs signed between States and domestic and international companies

1863. SHRI V. VIJAYASAI REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether Government keeps track of MoUs signed by various States with various domestic and international companies during investor summits organized by them;

(b) if so, the details of such MoUs entered into by States, including Andhra Pradesh and Telangana, in the last three years, State-wise and year-wise;